

|ITEM NO.62 REGISTRAR COURT. 1 SECTION XI  
S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS  
BEFORE THE REGISTRAR MR. PAWAN DEV KOTWAL  
Petition(s) for Special Leave to Appeal (C) No(s). 5241/2015  
GAON SABHA CHAUBEPUR Petitioner(s)

VERSUS  
CHHOTE LAL @ CHHATTOO RAM (DEAD) AND ORS. Respondent(s)  
(with interim relief and office report)  
Date : 10/02/2016 This petition was called on for hearing today.  
For Petitioner(s)  
Mr. P.S. Deoghar, Adv.

Mr. Rakesh Uttamchandra Upadhyay, Adv.

For Respondent(s)

Mr. Naresh Kumar, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Respondent Nos.1(i-iv) and 2(i-iv) have already filed  
counter affidavit.

Three weeks&#39; time, as last opportunity, is granted to the  
petitioner for taking fresh steps for service of respondent  
Nos.3 to 6. Notice thereafter be issued.

Three weeks&#39; time, as last opportunity, is granted to the  
petitioner for making application for substitution of the  
legal heirs of respondent Nos.7 and 8.

List again on 26.4.2016.

(PAWAN DEV KOTWAL)  
Registrar